

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 10555 of 2019 - DB

(Arising out of OIO-BVR-EXCUS-000-COMM-13-17-2018-19 dated 30/11/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-BHAVNAGAR)

Gujarat Sidhee Cement Limited

Off Veraval Hodinar Highway Road Sidheegram P.o. Sideegram
SOMNATH
GUJARAT

.....Appellant

VERSUS

Commissioner of C.E. & S.T.-Bhavnagar

PLOT NO.6776/B-1...SIDDHI SADAN, NARAYAN UPADHYAY MARG,
BESIDE GANDHI CLINIC, NEAR PARIMIAL CHOWK,
BHAVNAGAR,
GUJARAT-364001

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate appeared for the Appellant

Shri Rajesh Nathan, Assistant Commissioner (AR), appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 03.09.2024
DATE OF DECISION: 12.11.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No.10554 of 2019-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**